

HOW TO APPLY ONLINE

A. All eligible candidates shall visit the below mentioned websites to apply online application .

<https://districts.ecourts.gov.in/tumakuru>

<https://districts.ecourts.gov.in/tumkur-onlinerecruitment>

B. Click on “Apply online” button.

**KARNATAKA JUDICIARY
RECRUITMENT MANAGEMENT SYSTEM
P.R.L. DISTRICT AND SESSION COURT, TUMAKURU**

Home 07/12/2017

Karnataka Judiciary Online Recruitment, P.R.L. District and Session Court, Tumakuru.

Sl.No.	Notfn No	Name of the post	Last Date	Status
1	ADM-I 57/2018	Recruitment for the post of Stenographer	30/06/2018	

1 of 6 Automatic Zoom

1

ಪ್ರಧಾನ ಜಿಲ್ಲಾ ಮತ್ತು ಸತ್ರ ನ್ಯಾಯಾಧೀಶರ ಕಚೇರಿ, ತುಮಕೂರು
ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ ADM-I-57/2018, ದಿನಾಂಕ 21/5/2018

ವಿಷಯ: ಶೀಘ್ರಲಿಖಾರರ ಹುದ್ದೆಗಳ ನೇಮಕಾತಿ ಕುರಿತು.
ಉಲ್ಲೇಖ: ತುಮಕೂರು ಪ್ರಧಾನ ಜಿಲ್ಲಾ ಮತ್ತು ಸತ್ರ ನ್ಯಾಯಾಧೀಶರ ಆದೇಶ.

For Details

ಆನ್ ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ 30/6/2018

ಈ ಘಟಕದ ವಿವಿಧ ನ್ಯಾಯಾಲಯಗಳಲ್ಲಿ ಖಾಲಿ ಇರುವ ಶೀಘ್ರಲಿಖಾರ ಹುದ್ದೆಗಳಿಗೆ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳಿಂದ ಆನ್ ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿಗಳನ್ನು ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ಅರ್ಜಿಗಳನ್ನು ತುಮಕೂರು ಪ್ರಧಾನ ಜಿಲ್ಲಾ ಮತ್ತು ಸತ್ರ ನ್ಯಾಯಾಲಯದ ವೆಬ್‌ಸೈಟ್ "http://ecourts.gov.in/tumakuru/online_recruitment" or "<http://karnatakajudiciary.kar.nic.in/districtrecruitment.asp>" ನಲ್ಲಿ ನೀಡಲಾದ ಲಿಂಕ್ ಮೂಲಕ ಆನ್ ಲೈನ್‌ನಲ್ಲಿ ದಿನಾಂಕ 1/6/2018 ರಿಂದ 30/6/2018ರ ರಾತ್ರಿ 11.59 ರವರೆಗೆ ಮಾತ್ರ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.

ಆನ್ ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ 30/6/2018

Apply online

C. Candidates shall read the “GENERAL INSTRUCTIONS” carefully before submitting the online application so as to avoid mistakes or rejection of application.

INSTRUCTIONS FOR FILING ONLINE APPLICATION

Fresh Application

Sl.No.	GENERAL INSTRUCTIONS
1	Applicants shall read all the instructions carefully before submitting online application, so as to avoid the mistakes /rejection.
2	Applicants shall compulsory provide the Mobile Number and valid e-mail ID, for communication at relevant columns while submitting Online application. The authority is not responsible for non-receipt of SMS or E-mail.

D. Candidates shall confirm that the “General Instructions” have been read by click check box “I Accept that I have gone through all the instructions” and click “Apply” Button to proceed for online application.


13 VERIFICATION TESTS VIVA-VOCE.
If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

Accept that I have gone through all the instructions

Already Applied

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E. Candidates shall ensure that they are submitting online application for correct post.

 **KARNATAKA JUDICIARY
RECRUITMENT MANAGEMENT SYSTEM
PRL. DISTRICT AND SESSION COURT, TUMAKURU**

ome 01/06/2018

* fields are mandatory, Best views on Mozilla Firefox 16,google chrome 10 and higher versions

RECRUITMENT FOR THE POST OF STENOGRAPHER
Notification No. ADM-I 57/2018 Last Date : 30/06/2018

Post:*

Personal Information

F. Candidates shall submit the correct “Personal Information” . Fields marked with

“*” mark are compulsory fields.

1. The Candidates shall enter the name as mentioned in “X/S.S.L.C” marks card.

* fields are mandatory, Best views on Mozilla Firefox 16, google chrome 10 and higher versions

RECRUITMENT FOR THE POST OF TYPIST
Notification No. ADM /2017 Last Date : 17/01/2018
Post: TYPIST

Personal Information

1. Name of the Applicant in full(as in X/SSLC Marks card).*

2. Name of Father/Husband/Guardian:*

3. Gender:*

4. Date of Birth:*

5. Category Claimed:*

6. Reservation:

Quota :

7. Marital Status :*

8. Citizen :*

2. The Candidates shall enter the name of Father, Husband or Guardian as applicable.

3. The Candidates shall select “Gender” correctly i.e., Male, Female or Others

4. Enter correct “Date of Birth”.

5. Click ‘Yes’ if Candidates are applying for Residual-Parent Cadre of Karnataka.

6. Click ‘Yes’ if Candidates are applying under 371J Hyderabad-Karnataka region (Local Cadre).

7. The Candidates shall select the correct “Category” from the list i.e., GM- General Merit, SC-Scheduled Caste, ST-Scheduled Tribe, Category-I, Category-IIA, Category-IIB, Category-IIIA, Category-IIIB.

8. The Candidates shall check the required ‘Quota’ under “Reservation” Women, Rural, Physically Challenged, Displacement, Ex-Serviceman, Kannada Medium.

9. The Candidates shall enter correct “Marital Status” i.e., Married or Unmarried and further whether the Candidate is Single, Divorced, Widowed or Judicially-Separated if applicable.

10. The Candidates shall enter correct Citizenship details.

CONTACT INFORMATION

11. The Candidates shall enter correct “Contact Information”.

The Candidates shall enter correct Present and Permanent Address i.e., Door No. / Street, Area, State, District, Taluk and Pincode.

The candidates shall enter correct mobile number and valid email id if any.

Contact Information	
9. a) Present Address *	
Door No/Street/Place :	<input type="text"/>
Area :	<input type="text"/>
State: *	--Select--
District: *	--Select--
Taluk: *	--Select--
If not Karnataka State, Please Specify District and Taluk	
District:	<input type="text"/> (Max 20 Characters)
Taluk:	<input type="text"/> (Max 20 Characters)
PinCode : *	<input type="text"/>
b) Permanent Address	
Same as Present Address:	<input type="button" value="NO"/>
Door No/Street/Place :	<input type="text"/>
Area :	<input type="text"/>
State:	--Select--
District:	--Select--
Taluk:	--Select--
If not Karnataka State, Please Specify District and Taluk	
District:	<input type="text"/> (Max 20 Characters)
Taluk:	<input type="text"/> (Max 20 Characters)
PinCode :	<input type="text"/>
10. a). Mobile No.: *	
<input type="text"/>	
b). Landline No.:	
<input type="text"/>	
11. E-MAIL ID:	
<input type="text"/>	

12. The Candidates shall enter Mobile Number correctly and landline number if any

13. The Candidates shall enter correct and valid e-Mail ID.

14. If the Candidate is in service of Union of India or State Government or any undertaking, Click "Yes" and submit the service details as sought.

15. The Candidates shall enter the details of Departmental Enquiry if any

16. If the Candidate is a party to any Civil or Criminal Proceedings in any of the Court, details shall be submitted.

17. The Candidates shall confirm the information submitted by checking the acceptance clause as shown in below screen. The candidates shall click on "Preview" button to proceed further.

Taluk: _____ (Max 20 Characters)

PinCode : _____

12. a). Mobile No.:* _____
 b). Landline No.: _____

13. E-MAIL ID: _____

14. Whether the Applicant is in service of Union of India / State Government and their Undertaking ? : Yes No
 If yes, give details _____ (No. of Years) _____ (Months)
 Date of NOC Certificate issued: _____ (dd/MM/yyyy)

15. Is there any Departmental Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? : Yes No
 If yes, give details _____ (Max 80 characters)

16. Whether the applicant is /was a party to any Civil /Criminal Proceedings : Yes No
 If yes, give details _____ (Max 100 characters)

I do hereby solemnly and sincerely affirm that the statement made and the informations furnished above is true. Should it however be found that any information furnished herein is untrue in material particulars,I realise that I am liable for criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.

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18. After clicking "Preview" button, the screen showing the candidate details would be displayed

Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? : No

16. Whether the applicant is /was a party to any Civil /Criminal Proceedings : No

Enter the text as shown in the image*

I do hereby confirmed all information that was submitted are correct

19. Further the Candidates shall enter the captcha and shall confirm the details. Click on "Save & Continue" button to proceed further or click or "Edit" button to modify the details as shown in above screen. Further changes / modifications cannot be done once the 'OK' button is clicked as shown in the below screen.

14. Whether the Applicant is in service of Union of India / State Government and their Undertaking? : YES -8(No. of Yrs) 1(Months)
 Date of NOC Certificate issued: _____

15. Is there any Departmental Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? : No

16. Whether the applicant is /was a party to any Civil /Criminal Proceedings : No

Enter the text as shown in the image*

I do hereby confirmed all information that was submitted are correct

Further modifications / changes cannot be made. Click OK to Confirm or CANCEL to Modify / Change!

20. The Candidates shall note down the “Reference Number” generated and enter the OTP (One Time password) received. After entering OTP click on “Submit” button to proceed further.

Re-type Reference No.:

Valid Till: 07/10/2017 20:36:04

Enter One Time password:

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EDUCATIONAL INFORMATION

21. Candidates shall enter correct Educational Information.

22. Candidates shall enter the VII Standard marks details, S.S.L.C or equivalent mark details, Shorthand & Typing Marks details as applicable.

23. Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

24. Click on “Save & Continue” button to proceed further.

17. Educational Information

Guidelines for Qualification Details
X/SSLC Qualification
In case of Marks in Grade System, Maximum SGPA, Obtain SGPA and Enter CGPA Grade points is Compulsory.
a. X/SSLC Marks should be entered compulsorily..
b. Senior Typewriting and Senior Shorthand examinations both in Kannada and English Marks should be entered compulsorily..
OR
Diploma in Commercial Practice/Secretarial Practice or any other examination recognized as equivalent examination, Senior Typewriting and Senior Shorthand both in Kannada and English of Subject Marks of **Maximum Marks and Obtain Marks should be entered compulsorily.**

Qualification: X Std/S.S.L.C
Board: KSEEB
Is your qualification marks card issued in grade points (CGPA)? * Yes No
Year of Passing: 1997
Maximum Marks: 625
Obtained Marks: 492

Note: Marks obtained in X/SSLC, Senior Typing and Senior Shorthand examination(Both in English and Kannada) shall be furnished, Otherwise Application stands disqualified..

Qualification	Board	Year of Passing	Maximum Marks	Obtained Marks	Percentage	Click to delete
X Std/S.S.L.C	KSEEB	1997	625	492.00	78.72	<input type="button" value="Delete"/>

PHOTO and SIGNATURE UPLOAD

25. Candidates shall confirm that the Passport size Photo and Signature does not exceed 50kb. Click on “Browse...” button to select the photo and signature and click on “Upload” button to upload the photo and signature.

For Signature Upload: Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

Photo Passport Size: Photo Passport Size No files selected.

(Max. File Size 50kB)

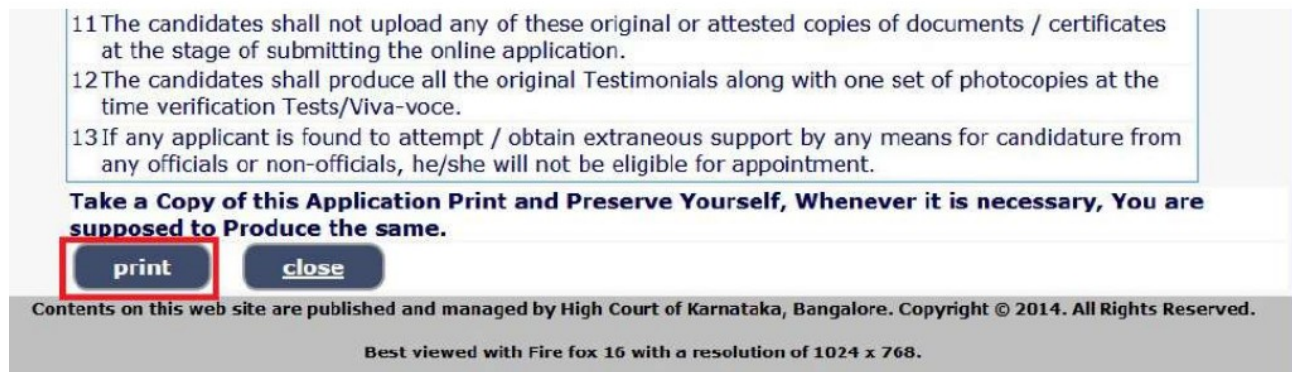
Applicant Signature: Applicant Signature No files selected.

(Max. File Size 50kB)

I hereby declare that the above information is true to the best of my knowledge and information.

26.The Candidates shall declare that the information submitted is correct by clicking as shown in above screen. Click on “Submit” button to complete the online application process.

27.Candidates shall note down the “APPLICATION NUMBER”



11 The candidates shall not upload any of these original or attested copies of documents / certificates at the stage of submitting the online application.

12 The candidates shall produce all the original Testimonials along with one set of photocopies at the time verification Tests/Viva-voce.

13 If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

Take a Copy of this Application Print and Preserve Yourself, Whenever it is necessary, You are supposed to Produce the same.

[print](#) [close](#)

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28.Click on “Print” button to print the application submitted.

NOTE:- Candidates shall secure and display the printed application to the authority without fail.